

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/59/KOB/2024 in CP(IB)/1/KOB/2021
SECTION	SEC 60 (5) IBC
NAME OF PARTIES	STATE TAX OFFICER V/S DILEEP K P (RP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT LTD AND ANOTHER..
PETITIONERS ADVOCATE/ PROFESSIONAL	ARUN CHANDY (GOVT. PLEADER)
RESPONDENTS ADVOCATE/ PROFESSIONAL	AHAAN MOHAN

Office  
Notes

14 FEB 2024

## ORDER

**IA(IBC)/59/KOB/2024 in CP(IB)/1/KOB/2021**

Learned Government Pleader, Mr. Arun Chandy appears on behalf of the Applicant. Learned Authorised Representative CS, Mr. N R Krishnan Unni and Learned Counsel, Mr. Ahaan Mohan appear along with Learned Resolution Professional, Mr. Dileep KP (R1). Learned Counsel, Mr. Vinod P V appears on behalf of R2.

Submissions of Applicant as well as Respondents heard for a considerable time and **reserved for orders.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**